

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date : 23<sup>rd</sup> January, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA SINGH RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 01/2017(CZ) <b>(M.A.No.15/17)</b>	Pallamari Pahadivali Banjari Devi Janseva Samiti Vs Union of India & 5 Ors.	Mr.Rohit Sharma, Adv.	
2.	Appeal No. 04/2017(CZ) <b>(M.A.No.47/17)</b>	Vikas Enterprises Vs Member Secretary, RSPCB	Mr.OmShankar Shrivastava, Adv.	
3.	Original Application No. 124/2014(CZ)	Ajay Dubey (Fly Ash) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Siddhartha Singh Chouhan, Adv.	
4.	Original Application No. 44/2013(CZ) <b>(M.A.No.625/16)</b> <b>(M.A.No.716/16)</b>	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Shivendu Joshi, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Kumar Choudhary, Adv. Mr. Vivek Rusia, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
5.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
6.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Agarwal, Adv. Ms. Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yogesh Bhatnager, Adv. Mr. S.S. Chohan, Adv. Mr. R.C. Chohan, Adv. Mr. R.K.Baghel, Adv.	

7.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (Fly Ash Power Project) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
8.	Appeal No. 42/2015(CZ) (M.A.No.563/16)	Chhattisgarh SPG Co. Ltd. Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
9.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	
10.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Shaurabh Sharma, Adv. Mr. Santanoo Saxena, Adv. Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6 Mr. Sachin K. Verma, Adv.	
11.	Original Application No. 196/2014 (CZ) (M.A.No.99/16)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Saurabh Sharma, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9	
13.	Original Application No. 111/2016(CZ) (M.A.No.700/16)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Ms. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv.	
14.	Original Application No. 112/2016(CZ)	Prakash Upadhyay Vs. Union of India & 7 Ors.	Mr. Akshay Pare, Adv. Mr. Ashish Chouhan, Adv. Mr. Ravi P. Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Sidharth Singh, Adv. Mr. Rishi Raj Saxena, Adv.	
15.	Original Application No. 147/2016(THC)	Durga Agarwal Vs. State of Rajasthan & Ors.	Mr. Arvind Soni, Adv. Mr. Sandeep Singh, Adv.	
16.	Original Application No. 03/2017(CZ) (M.A.No.31/17)	Sanjay Jain Vs. State of Rajasthan & Ors.	Mr. Sambhav Sogani Adv, Mr.Alkesh Agarwal, Adv. Mr. Dharamveer Sharma, Adv.	

**FOR COMPLIANCE**

17.	Original Application No. 125/2013(THC)	Villagers of Village Patanwati. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Ms. Sadhana Pathak Adv. Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
18.	Original Application No. 133/2015(THC)	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.	Mr. Anurag Tripathi, Adv. Mr. Sandeep Singh, Adv.	
19.	Original Application No. 79/2016(CZ)	Gyanendra Dwivedi Vs. State of M.P. & 16 Ors.	Mr. Gyanendra Dwivedi, Adv. Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Joseph Thomas, Adv. Mr. Om Shankar Shrivastava, Adv.	
20.	Original Application No. 57/2013 (CZ) <b>(M.A.No.48/17)</b>	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & Ors.	Mr. Erosee George Carlo, Adv. Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R- 2 Mr. Shivendu Joshi, Adv.R-3 Mr. Sandeep Singh, Adv.R-4 Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Deepak Gupta, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)